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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER : Now papers to be laid.

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI K.H. MUNIYAPPA):

Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Technology Development Centre (Process Cum Product Development Centre), Meerut, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Technology Development Centre (Process Cum Product Development Centre), Meerut, for the year 2012-2013.

(Placed in Library, See No. LT 10459/15/14)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Technology Development Centre (Central Footwear Training Institute), Agra, for the year 2012-2013, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Technology Development Centre (Central Footwear Training Institute), Agra, for the year 2012-2013.

(Placed in Library, See No. LT 10460/15/14)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Khadi and Village Industries Commission, Mumbai, for the year 2012-2013.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Khadi and Village Industries Commission, Mumbai, for the year 2012-2013, together with Audit Report thereon.
- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Khadi and Village Industries Commission, Mumbai, for the year 2012-2013.

(Placed in Library, See No. LT 10461/15/14)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Mahatma Gandhi Institute for Rural Industrialization, Wardha, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Mahatma Gandhi Institute for Rural Industrialization, Wardha, for the year 2012-2013.

(Placed in Library, See No. LT 10462/15/14)

(5) A copy of the Andaman and Nicobar Khadi and Village Industries Board (Amendment) Rules, 2013 (Hindi and English versions) published in Notification No. 196/2013/No. 166/2003/F. No. 50-560/2000-Dev.I in Andaman and Nicobar Extraordinary Gazette dated 27th August, 2013 issued under Section 38 of the Andaman and Nicobar Islands Khadi and

Village Industries Board Regulation, 1988.

(Placed in Library, See No. LT 10463/15/14)

(6) A copy of the Khadi Mark Regulations, 2013 (Hindi and English versions) published in Notification No. G.S.R. 498(E) in Gazette of India dated 22nd July, 2013 under Section 28 of the Khadi and Village Industries Commission Act, 1956.

(Placed in Library, See No. LT 10464/15/14)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): Madam, I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Central Information Commission, New Delhi, for the year 2012-2013 under sub-section (4) of Section 25 of the Right to Information Act, 2005.

(Placed in Library, See No. LT 10465/15/14)

(2) A copy of the Central Administrative Tribunal (Group 'A' Posts) Recruitment (Amendment) Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 3(E) in Gazette of India dated 2nd January, 2013 under sub-section (1) of Section 37 of the Administrative Tribunals Act, 1985.

(Placed in Library, See No. LT 10466/15/14)

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 3 of the All India Services Act, 1951:-

- (i) The Indian Administrative Service (Fixation of Cadre Strength) Fifth Amendment Regulations, 2013 published in Notification No. G.S.R. 601(E) in Gazette of India dated 6th September, 2013.
- (ii) The Indian Administrative Service (Pay) Third Amendment Rules, 2013 published in Notification No. G.S.R. 602(E) in Gazette of India dated 6th September, 2013.
- (iii) The Indian Administrative Service (Fixation of Cadre Strength) Sixth Amendment Regulations, 2013 published in Notification No. G.S.R. 603(E) in Gazette of India dated 6th September, 2013.
- (iv) The Indian Administrative Service (Pay) Fourth Amendment Rules, 2013 published in Notification No. G.S.R. 604(E) in Gazette of India dated 6th September, 2013.
- (v) The Indian Police Service (Fixation of Cadre Strength) Amendment Regulations, 2013 published in Notification No. G.S.R. 605(E) in Gazette of India dated 6th September, 2013.
- (vi) The Indian Police Service (Pay) Amendment Rules, 2013 published in Notification No. G.S.R. 606(E) in Gazette of India dated 6th September, 2013.
- (vii) The Indian Police Service (Fixation of Cadre Strength) Second Amendment Regulations, 2013 published in Notification No. G.S.R. 607(E) in Gazette of India dated 6th September, 2013.
- (viii) The Indian Police Service (Pay) Second Amendment Rules, 2013 published in Notification No. G.S.R. 608(E) in Gazette of India dated 6th September, 2013.
- (ix) The Indian Forest Service (Fixation of Cadre Strength) Amendment Regulations, 2013 published in Notification No. G.S.R. 609(E) in Gazette of India dated 6th September, 2013.
- (x) The Indian Forest Service (Pay) Amendment Rules, 2013 published in Notification No. G.S.R. 610(E) in Gazette of India dated 6th September, 2013.

- (xi) The Indian Forest Service (Fixation of Cadre Strength) Second Amendment Regulations, 2013 published in Notification No. G.S.R. 611(E) in Gazette of India dated 6th September, 2013.
- (xii) The Indian Forest Service (Pay) Second Amendment Rules, 2013 published in Notification No. G.S.R. 612(E) in Gazette of India dated 6th September, 2013.
- (xiii) The Indian Forest Service (Fixation of Cadre Strength) Third Amendment Regulations, 2013 published in Notification No. G.S.R. 651(E) in Gazette of India dated 24th September, 2013.
- (xiv) The Indian Forest Service (Pay) Third Amendment Rules, 2013 published in Notification No. G.S.R. 652(E) in Gazette of India dated 24th September, 2013.
- (xv) The Indian Police Service (Fixation of Cadre Strength) Third Amendment Rules, 2013 published in Notification No. G.S.R. 653(E) in Gazette of India dated 24th September, 2013.
- (xvi) The Indian Police Service (Pay) Third Amendment Rules, 2013 published in Notification No. G.S.R. 654(E) in Gazette of India dated 24th September, 2013.

(Placed in Library, See No. LT 10467/15/14)

(4) A copy each of the following Notifications (Hindi and English versions) under Article 320(5) of the Constitution of India:-

- (i) The Union Public Service Commission (Exemption from Consultation) Third Amendment Regulations, 2013 published in Notification No. G.S.R. 773(E) in Gazette of India dated 11th December, 2013.
- (ii) The Union Public Service Commission (Exemption from Consultation) Amendment Regulations, 2013 published in Notification No. G.S.R. 11(E) in Gazette of India dated 10th January, 2014.

(Placed in Library, See No. LT 10468/15/14)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 2012-2013.

(Placed in Library, See No. LT 10469/15/14)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JITIN PRASADA): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Maharashtra Prathamik Shikshan Parishad (Sarva Shiksha Abhiyan), Mumbai, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Maharashtra Prathamik Shikshan Parishad (Sarva Shiksha Abhiyan), Mumbai, for the year 2011-2012.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 10470/15/14)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the UEE Mission Delhi, Delhi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the UEE Mission Delhi, Delhi, for the year

2012-2013.

(Placed in Library, See No. LT 10471/15/14)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Goa Sarva Shiksha Abhiyan, Goa, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Goa Sarva Shiksha Abhiyan, Goa, for the year 2011-2012.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No. LT 10472/15/14)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Mizoram Sarva Shiksha Abhiyan Mission, Aizawl, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Mizoram Sarva Shiksha Abhiyan Mission, Aizawl, for the year 2011-2012.
- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

(Placed in Library, See No. LT 10473/15/14)

- (8) (i) A copy of the Annual Accounts (Hindi and English versions) of the Rashtriya Sanskrit Vidyapeetha, Tirupati, for the year 2012-2013, together with Audit Report thereon.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Rashtriya Sanskrit Vidyapeetha, Tirupati, for the year 2012-2013.

(Placed in Library, See No. LT 10474/15/14)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan Gujarat, Gandhinagar, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan Gujarat, Gandhinagar, for the year 2012-2013.

(Placed in Library, See No. LT 10475/15/14)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JITIN PRASADA): Madam, on behalf of my colleague, Dr. Shashi Tharoor, I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Guwahati, Guwahati, for the year 2012-2013.
- (2) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of

Technology Guwahati, Guwahati, for the year 2012-2013.

(Placed in Library, See No. LT 10476/15/14)
